

श्री 3429 श्री  
 13/2/26

Declaration of Assets and Liabilities

Year 2026

I, BANDANA BHARTI, son/daughter/wife of KAUSHAL KISHORE SINGH

aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as ASSISTANT SECTION OFFICER.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	5000/-	DAUGHTER 2000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI A/c -3,56,000/- ICICI -20,000/- INDIAN BANK -10,000/-	SBI A/c -5000/- SBI FD -1,90,000/- SBI RD -70,000/- APP -70000	SUKANYA A/C SBI -30,000/-	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	15,000/-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY NO-857506167 Annual premium -23172 LIC POLICY NO-857506166	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	PREMIUM-22079 PPF - 1,20,000/- APP - NIL	TATA TIAGTO HONDA ACTIVA	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	160 gm gold 400 gm silver	50 gm gold	10 gm gold (gift) .50 gm silver (gift)	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per Books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	HUF (TILL DATE SHARE NOT DEFINED)	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1200 sqft Near Palsal Police station	HUF (TILL DATE SHARE NOT DEFINED)	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	HUF (TILL DATE SHARE NOT DEFINED)	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	INDIAN BANK	8,74,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX PAID -62,031/- ASSESSMENT YEAR 2025-26 PAN-DMRFB3855A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... Bandana Bharti

Name of Employee: ..... BANDANA BHARTI

Designation: ..... ASSISTANT SECTION OFFICER

Department: ..... BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Place: ..... PATNA

Date: ..... 13.02.26

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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